

have requested the National Industrial Development Corporation to prepare a detailed report including a comparative study of the feasibility of taking up the two models.

**छात्रों द्वारा खतरे की जंजीरें खींच कर रेलगाड़ियों को रोकना**

14. श्री मानसिंह वर्मा : क्या रेल मंत्री यह बात बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि सहारनपुर-मेरठ-दिल्ली तथा मेरठ-खुर्जा लाइनों पर छात्रों द्वारा खतरे की जंजीरें खींच कर गाड़ी खड़ा करवा लेने की घटनाएं प्रायः होती रहती हैं; और

(ख) यदि हां, तो ऐसी घटनाओं को रोकने के लिए क्या कदम उठाये जा रहे हैं ;

†[STOPPAGE OF TRAINS BY STUDENTS PULLING ALARM CHAINS

\*14. SHRI MAN SINGH VARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that the trains on the Saharanpur-Meerut-Delhi and Meerut-Khurja lines are very often stopped by students by pulling the alarm chains ; and

(b) if so, what steps are being taken to prevent such incidents ?]

**रेल मंत्री (श्री सी० एम० पुनाचा) :**

(क) सहारनपुर-मेरठ-दिल्ली खण्ड पर छात्रों द्वारा खतरे की जंजीरें खींच कर गाड़ीयां अक्सर रोक दी जाती हैं, लेकिन मेरठ-खुर्जा लाइन पर नहीं।

(ख) समय-समय पर विशेष जांच की जाती है और जांच के काम में यथासम्भव बारम्बार रेलवे मजिस्ट्रेटों की सेवा का भी उपयोग किया जाता है।

छात्रों में बेहतर सामाजिक भावना विकसित करने के लिए शैक्षणिक अभियान भी चलाया जा रहा है।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Trains have been stopped frequently by students by pulling the alarm chain on Saharanpur-Meerut-Delhi section but not on Meerut-Khurja line.

(b) Special checks are organised from time to time, utilising the services of Railway Magistrates as frequently as possible.

An educational campaign directed towards developing a better social sense among the students is also being conducted.]

SCHEDULED CASTE PERSONS IN S .T. C.

\*15. SHRI B. K. GAIKWAD : Will the Minister of COMMERCE be pleased to state :

(a) the total number of officers and staff of the State Trading Corporation;

(b) how many of them belong to the Scheduled Castes and the Scheduled Tribes ;

(c) the number of applicants from Scheduled Castes and Scheduled Tribes who applied during the last five years for posts in the Corporation ;

(d) whether instructions issued by Government from time to time regarding appointment of persons belonging to the Scheduled Castes and the Scheduled Tribes have been implemented by the State Trading Corporation ; and

(e) if not, the reasons therefor ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a)

Officers	193
Staff	1,448
<b>TOTAL</b>	<b>1,641</b>

(b) 61.

(c) As records of the applications are not maintained for such a long period, it is not possible to furnish full information.

(d) The reservation of vacancies for Scheduled Castes/Scheduled Tribes for purposes of recruitment to various

posts in this Corporation has been incorporated in the STC Recruitment Rules since April, 1967.

(e) Does not arise.

#### DISTRIBUTION OF IMPORTED STEEL

\*16. SHRI N. R. MUNISWAMY : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that the State Trading Corporation and the MMTC are tardy in distributing imported material of steel and sell imperfect sizes and types of steel by adding to the selling price 25 per cent of their remuneration ;

(b) if so, the steps taken to obviate the hardship caused to the consumers as a result of defects in the administration and lack of observance of business principles ; and

(c) whether there is any proposal under consideration to permit the actual users to import their own requirements directly rather than rely on the STC and the MMTC from the point of efficiency ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) S.T.C. does not import and distribute steel. This is done by the M.M.T.C. It is not correct that MMTC is tardy in distributing imported steel and that it sells imperfect sizes and types by adding 25 per cent to the selling price.

(b) Does not arise.

(c) Import of steel as raw material is not canalised during the current period and the actual users are allowed to import direct.

#### LOSS SUSTAINED BY THE RAILWAYS DUE TO STRIKE

\*17. DR. (MRS.) MANGLADEVI TALWAR :

SHRI GANESHI LAL CHAUDHARY :

SARDAR RAM SINGH :

Will the Minister of RAILWAYS be pleased to state the extent and details of the loss incurred by the Railways due to the strike by the Railway employees on the 19th September, 1968 ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : The

estimated loss is approximately as follows :

(Rs. in lakhs)

(i) Loss of production in Railway Workshops . . . . .	14
(ii) Loss of traffic revenue . . . . .	6
(iii) Cost of Emergency arrangements incurred by the Railways . . . . .	5
(iv) Damage caused to Govt. Property, if any . . . . .	0.5
TOTAL . . . . .	25.5

#### वस्त्र उद्योग के लिये चार सूत्री कार्यक्रम

\* 18. श्री गणेशी लाल चौधरी : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में वस्त्र उद्योग को जिन समस्याओं का सामना करना पड़ रहा है उनको सुलझाने के लिए सरकार ने एक चार सूत्री कार्यक्रम बनाया है; और

(ख) यदि हां, तो उस चार सूत्री कार्यक्रम का ब्यौरा क्या है ?

#### †[FOUR-POINT PROGRAMME FOR TEXTILE INDUSTRY

\*18. SHRI GANESHI LAL CHAUDHARY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have formulated a four-point programme to solve the problems faced by the textile industry in the country ; and

(b) if so, what are the details of the four-point programme ?]

वाणिज्य मंत्री (श्री दिनेश सिंह) : (क) और (ख) देश में कपड़ा उद्योग की समस्याओं के समाधान के लिए संसद के कुछ सदस्यों द्वारा संयुक्त रूप में ये मुझाव दिए गए हैं :—

(1) कपड़ा उद्योग को 'प्राथमिकता प्राप्त उद्योग' के रूप में मान्यता दी जानी चाहिए ताकि वह विकास छूट (रिबेट) प्राप्त करने के लिये पात्र बन

†[ ] English translation.